

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-514

IB-323/ND/2019

Appeal 8/ND/2020, IA/5469/2020, IA/5470/2020, IA/3309/2021, Appeal-
36/2023, IA-4339/2023

IN THE MATTER OF:

Mr. Ratan Singh

.....Applicant

Vs.

M/s. Theme Export Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq

Order delivered on 30.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv Nitesh Jain, Adv Vatsul Chandra, Adv Manish
For the Respondent : IA 3309/2021 - Mr. Sourabh Gupta, Puneet Yadav –
Advocates for Respondent no.1
For the RPFC : Mr. Kamal Kant Jha, Advocate and Mr. Avinash Singh,
Advocate in Appeal-36/2023, IA-4339/2023

ORDER

Due to paucity of time, list this matter on **06.06.2024**.

Sd/-

(Court Officer)